(b) The available district-wise details of area under coconut cultivation in Gujarat for the period 2001 -02 to 2003-04 is given below:—

(Area in ha.)

Districts	2001-02	2002-03	2003-04
Valsad	3852	4077	4276
Junagadh	5622	5675	5772
Bhavanagar	2750	3035	3565
Kutch	396	437	490
Amerali	137	152	144
Surat	317	322	402
Jamnagar	261	265	304
Baroda	127	127	153
Navsari	262	275	290
Porbander	480	485	488
Others	28	31	85
TOTAL:	14232	14881	15969

(c) The Ministry of Agriculture, Government of India is implementing a scheme on Integrated Development of Coconut Industry including Technology Mission on coconut for the integrated development of coconut in India. Under the schem, assistance is provided to the farmers, entrepreneurs and coconut processors for taking up market promotional activities which are aimed at increasing the domestic use of coconut and coconut products. Besides, assistance is also being extended for technology demonstration by setting up of pilot testing plants for integrated processing of coconut products as well as for setting up of new processing industries including fabrication and development of machinery for processing of coconut and coconut products.

## **Suicide by Farmers**

†867 SHRI AJAY SINGH CHAUTALA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of farmers who committed suicide in Andhra Pradesh,

<sup>†</sup>Original notice of the question was received in Hindi.

Maharashtra, Punjab, Karnataka, Tamil Nadu, Himachal Pradesh etc. during the last six months:

- (b) the amount of agricultural loan to be paid by these farmers and the amount of economic need in respect of each of them;
- (c) the reasons of negligence committed by the State Government towards these farmers and the reasons of indifferent attitude on the part of the Central Government; and
- (d) the action being taken by Government to stop the incidents of suicide by the farmers in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA) (a) to (d) Information is being collected and will be laid on the Table of the House.

## **MSP for Rabi Crops**

- 868. SHRI AJAY SINGH CHAUTALA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the remunerative prices hiked recently for Rabi crops like wheat, sesame (Sarson) etc. are very less in comparison to the actual cost of these crops;
  - (b) if so, the reasons for such a nominal increase;
- (c) whether Government propose to increase or revise the remunerative prices of Rabi crops in view of the high costs of inputs of farm products after increase in petro prices; and
  - (d) if so, by when, and if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA) (a) and (b) The Minimum Support Price (MSP) of wheat at Rs. 640 per quintal covers the A2+FL cost (actual expenses in cash and kind incurred in production+rent paid for leased-in land+imputed value of family labour) in all the major wheat producing State while it falls short of C2 cost (actual expenses incurred in cash and kind, rent for leased-in land imputed value of wages of family labour, rent for owned land and interest on fixed capital) only in Himachal pradesh and Madhya Pradesh. The MSP of rapeseed/mustard at Rs. 1700 per quintal adequately